			Details of Claim received		Details of Claim Admitted					Amount of any			
Sr. No.	No. Details of Claimant		Date of Receipt (MM/DD/YYYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% Voting Share in CoC	Amount of Contingent Claim	mutual dues, that may be set off	Amount of claim under verification	Amount of Claim not admitted	Remarks, if any
2 Comr	8 CEX, Mumbai East Commissionerate missioner Of Commercial Taxes	Central Government State Government	9/13/2022 7/29/2022	5,395,479,069 193,853,498	1,293,954,627 193,853,498		No No	-	-	-	-	4,101,524,442	Note 3
	GST Officer (Odisha) GST Officer (Odisha)	Central Government Central Government	10/17/2022	10,315,932 7,178,664	10,315,932	-	No No	-	-	-	-	7,178,664	Note 3 Note 5
5 Depa	rtment of Trade and Taxes (New Delhi) oyees State Insurance Corporation - Thrissur	State Government Central Government	8/8/2022	40,476,834 50,264	40,476,834		No No	- :	50,264	-		-	Note 3 Note 4
	(Kandivali, Maharashtra)	Central Government	8/2/2022	121,749,341	121,749,341		No		-	-	-	-	Note 3
8 ESI C	Corporation (Bangalore, Karnataka)	Central Government	8/4/2022	344,338	305,453	-	No		38,885	-		-	Note 3 & 4
9 ESI C	Corporation (Ministry of Labour & Employment ,Govt of India) Corporation Sub Regional Office Nasik	Central Government Central Government	10/18/2022	208,448 361,131	-	-	No No	-	-	-	-	208,448 361,131	Note 5 Note 5
11 ESIC	(Thiruvananthapuram) (Thiruvananthapuram)	Central Government Central Government	8/3/2022	35,727 35,727	-	-	No No	-	-	-	-	35,727 35,727	Note 5
13 ESIC	Lucknow (Salem, Tamil Nadu)	State Government Central Government	10/18/2022	4,620 8,114	-	-	No No	-	4,620	-	-	-	Note 4 Note 5
15 ESIC	(Salem, Tamil Nadu)	Central Government	-	8,114	6,904		No		1,210	-	-	0,114	Note 3 & 4
17 ESIC	SRO Thiruvananthapuram SRO Thiruvananthapuram	Central Government Central Government	8/18/2022 8/8/2022	34,414 34,414	30,844		No No		3,570 34,414	-	-	-	Note 3 & 4 Note 4
19 ESIC	(Aurangabad, Maharashtra) (Bangalore, Karnataka)	Central Government Central Government	9/28/2022 8/1/2022	92,308 84,479,828	149,779	-	No No	-	92,308 84,330,049	-	-	-	Note 4 Note 3 & 4
20 ESIC 21 ESIC	(Baroda, Gujarat) (Ernakulam, Kerela)	Central Government Central Government	9/14/2022 8/25/2022	201,857 72,105	69,629		No No	-	-	-	-	201,857 2,476	Note 5 Note 3 & 5
	(Jodhpur Rajasthan) (Kozhikode, Kerala)	Central Government Central Government	10/17/2022 8/8/2022	14,780 1,473,383	12,928 1,036,107	-	No No	-	1,852 437,276		-		Note 3 & 4 Note 3 & 4
24 Esic (Ludhiana, Punjab) (Madurai, Tamil nadu)	Central Government Central Government	10/18/2022	65,114	62,149 9,342	-	No No		2,965 484	-	-	-	Note 3 & 4 Note 3,4 & 5
26 ESIC	(Madurai, Tamil nadu)	Central Government	10/18/2022	9,970 9,970		-	No	-	-	-	-	9,970	Note 5
27 Esic (28 ESIC	Marol, Maharashtra) (Marol, Maharashtra)	Central Government Central Government	8/1/2022 8/18/2022	128,085,218 47,477	4,286,258 43,478		No No	-	36,649,820 3,999	-	-	87,149,140	Note 3,4 & 5 Note 3 & 4
29 ESIC	(Mysore, Tamil Nadu) (Mysore, Tamil Nadu)	Central Government Central Government	8/3/2022	41,982 41,982	11,049 11.294	-	No No	-	2,979 3.029	-	-		Note 3,4 & 5 Note 3,4 & 5
31 ESIC	(Mysore, Tamil Nadu) (Mysore, Tamil Nadu)	Central Government Central Government	8/3/2022	41,982 41,982	18,543		No No		5,859	-	-	17,580	Note 3,4 & 5 Note 5
33 ESIC	(Mysore, Tamil Nadu)	Central Government	8/3/2022	41,982	32,532		No		9,450	-		41,982	Note 3 & 4
35 ESIC	(Nagpur, Maharashtra) (Nagpur, Maharashtra)	Central Government Central Government	8/3/2022	90,860 90,860	85,523		No No		5,337	-		90,860	Note 3 & 4 Note 5
36 ESIC	(Nashik, Maharashtra) (New Delhi)	Central Government Central Government	8/5/2022 8/18/2022	361,131 53,883	94,206		No No	-	266,925 53,883		-	-	Note 3 & 4 Note 4
38 Esic (New Delhi)	Central Government Central Government	8/3/2022	153,375 33.142	144,710 33.142	-	No No	-	-	-	-	8,665	Note 3 & 5 Note 3
40 ESIC	(Noida, New Delhi)	Central Government		1,673,139	1,555,214		No		117,925	-	-	-	Note 3 & 4
42 ESIC	(Noida, New Delhi) (Noida, New Delhi)	Central Government Central Government	10/17/2022	1,005,312 198,806	192,248		No No		1,005,312 6,558	-	-	-	Note 4 Note 3 & 4
44 ESIC	(Noida, New Delhi) (Noida, New Delhi)	Central Government Central Government	8/3/2022	118,187 10,422	118,060 9,736		No No	-	127 686	-	-	-	Note 3 & 4 Note 3 & 4
45 ESIC	(Panaji, Goa) (Surat, Gujarat)	Central Government Central Government	8/8/2022	21,919 29,832	19,080 20,526	-	No No	- :	2,839 9,306	-	-	-	Note 3 & 4 Note 3 & 4
47 ESIC	(Tirunelveli, Tamil nadu)	Central Government	10/18/2022	27,127	7,947	-	No	-	19,180	-	-	-	Note 3 & 4
49 ESIC	(Aurangabad) (Aurangabad)	Central Government Central Government	10/18/2022	19,827 10,013	11,672 7,960	-	No No	-	8,155 2,053	-	-	-	Note 3 & 4 Note 3 & 4
51 ESIC	(Baddi , Himachal Pradesh) (Baddi , Himachal Pradesh)	Central Government Central Government	10/17/2022 8/20/2022	15,317 28,900	-		No No	-	28,900	-	-	15,317	Note 5 Note 4
52 ESIC	(Baddi , Himachal Pradesh) (Baddi , Himachal Pradesh)	Central Government Central Government	10/6/2022 9/15/2022	15,317 31,194	28.279	-	No No	-	15,317 2,915	-	-	-	Note 4 Note 3 & 4
54 ESIC	(Baddi, Himachal Pradesh) (Baddi, Himachal Pradesh)	Central Government Central Government	10/17/2022	13,254 11,954	12,801 11,567	-	No No	-	453 387	-		-	Note 3 & 4 Note 3 & 4
56 ESIC	(Baddi, Himachal Pradesh)	Central Government	10/18/2022	9,255	9,215		No	-	-	-	-	40	Note 3 & 5
58 ESIC	(Baddi, Himachal Pradesh) (Baddi, Himachal Pradesh)	Central Government Central Government	8/5/2022	11,355 12,398	9,787 12,398		No No		1,568	-	-	-	Note 3 & 4 Note 3
60 ESIC	(Baddi, Himachal Pradesh) (Baddi, himachal pradesh)	Central Government Central Government	8/4/2022 8/3/2022	11,367 6,482	11,367 5,433	-	No No	-	1,049	-	-	-	Note 3 Note 3 & 4
61 ESIC	(Bhubhanshwar, Odisha) (Chandigarh)	Central Government Central Government	8/2/2022	186,608 1,425,890	172,154 1,323,391	-	No No	-	14454 2,568	-	-	99.931	Note 3 & 4 Note 3,4 & 5
63 ESIC	(Chennai, Tamil nadu) (Chennai, Tamil nadu)	Central Government Central Government	10/17/2022	173,577 173.577	164,804	-	No No	-	8,773	-	-	173,577	Note 3 & 4
65 ESIC	(Coimbatore, Tamil nadu)	Central Government	-	11,434	10,906		No		528	-	-	1/3,5//	Note 3 & 4
67 ESIC	(Coimbatore, Tamil nadu) (Indore, Madhya Pradesh)	Central Government Central Government	8/4/2022 8/8/2022	5,798 46,031	5,798 15,578	-	No No		30,453	-	-	-	Note 3 Note 3 & 4
68 ESIC 69 ESIC	(Jaipur, Rajasthan) (Jaipur, Rajasthan)	Central Government Central Government	10/18/2022	4,468 2,308	3,878 2,308		No No	-	590	-	-	-	Note 3 & 4 Note 3
70 ESIC	(Jodhpur, Rajasthan) (Jodhpur, Rajasthan)	Central Government Central Government	10/18/2022 10/18/2022	10,324 10.324	8,869	-	No No	-	1,455	-	-	10.324	Note 3 & 4
72 ESIC	(Kozhikode, Kerala) (Kozhikode, Kerala)	Central Government Central Government	8/23/2022	951,582 126,044	-	-	No No	-	-	-	-	951,582 126,044	Note 5
74 ESIC	(Kozhikode, Kerala)	Central Government	8/18/2022	54,842			No	-	-	-	-	54,842	Note 5
76 ESIC	(Kozhikode, Kerala) (Kozhikode, Kerala)	Central Government Central Government	8/8/2022 8/3/2022	26,464 23,017	26,464 23,017	-	No No	-	-	-	-	-	Note 3 Note 3
77 ESIC 78 ESIC	(Kozhikode, Kerala) (Kozhikode, Kerala)	Central Government Central Government	10/18/2022 10/17/2022	18,458 14,362	-		No No	-	-	-	-	18,458 14,362	
79 ESIC	(Kozhikode, Kerala) (Raipur, chattisgarh)	Central Government Central Government	8/5/2022	1,107,359 86,923	96036 80,174		No No	1	625540 6,749			385,783	Note 3,4 & 5 Note 3 & 4
81 ESIC	(Rohini, New Delhi) (Surat, Gujarat)	Central Government Central Government	8/3/2022	46,634 208,448	44,413 50,899		No No		2,221 157,549	-	-	-	Note 3 & 4 Note 3 & 4
83 ESIC	(Tirunelveli, Tamil Nadu)	Central Government	-	2,059,649	-		No		- 137,349	-	-	2,059,649	Note 5
85 ESIC	(Tirupati) (Tirupati)	Central Government Central Government	8/3/2022 9/16/2022	29,645 15,613	29,645 15,613		No No	-	-	-		-	Note 3 Note 3
87 ESIC	(Tripura & Guwahati) (Vijaywada, Andhra Pradesh)	Central Government Central Government	8/3/2022	180,182 1,460,406	-	:	No No		-	-		180,182 1,460,406	Note 5
88 ESIC	(Vijaywada, Andhra Pradesh) (Vishakhapatnam & Vizianagaram, Andra Pradesh)	Central Government Central Government	8/3/2022	1,460,406 93.807	102,743 82.866		No No	1	1,357,663 10,941				Note 3 & 4 Note 3 & 4
90 ESIC	Chandigarh	Central Government	8/17/2022	1,425,890	1,323,391	-	No		2,568	-	-	99,931	Note 3,4 & 5
92 Esic I	Ernakulam Hyderabad	State Government State Government	8/3/2022	69,629 13,430	-		No No		69,629 13,430		<u> </u>		Note 4 Note 4
94 Esic H	Hyderabad Hyderabad	State Government State Government	7/29/2022 7/27/2022	1,425 62,601	-		No No	-	1,425 62,601	-	- :	-	Note 4 Note 4
95 ESIC	Insurance (Marol, Maharashtra) Kolkata	Central Government State Government	7/27/2022	491,663 3,352,990	491,663	-	No No	-	3,352,990	-	-	-	Note 3 Note 4
97 Esic F 98 Esic F	Kolkata	State Government State Government	7/27/2022 7/27/2022	1,676,495 5,319	-	-	No No		1,676,495 5,319	-		-	Note 4 Note 4
99 ESIC	Lower Parel Mumbai Lower Parel Mumbai	State Government	8/8/2022 7/27/2022	15,870 3,669	- :		No No		15,870 3,669		-	-	Note 4 Note 4
101 ESIC	Lucknow (2791,2792,2793)	State Government State Government	8/26/2022	24,148	-		No	-	24,148		- :	-	Note 4
103 Esic F	Noida Pune	Central Government State Government	10/18/2022 8/3/2022	2,098 3,278,616	1,953		No No	1	3,278,616	-	-	-	Note 3 & 4 Note 4
104 Esic F	Pune Regional Office, Rajasthan	State Government Central Government	8/1/2022	2,091,243 96.047	86,284		No No		2,091,243				Note 4 Note 3 & 4
106 ESIC,	, (Kolkata, West Bengal) ang Bhathagar Superintendent,ESIC	Central Government Central Government	8/1/2022 8/3/2022	56,535,181 2,058,649	680,671		No No	-	1,328,155	-	-	54,526,355 2,058,649	Note 3,4 & 5
108 GST	& Central Excise	Central Government	-	801,259			No	-	801,259	- :	1		Note 4
110 Mahe	Commissioner Of State Taxes, Special Circle, Patna endrapal Thakur VAT (Sales Tax)	State Government State Government	8/8/2022 10/17/2022	291,060,196 21,627,581	291,060,196	:	No No		-	-		21,627,581	Note 3 Note 5
111 Depu	ty Commissioner of Sales Tax Mumbai, Maharashtra Taxes (Gujarat)	State Government State Government	8/29/2022 10/18/2022	29,547,202 2,794,843	29,547,202 2,794,843		No No	-					Note 3 & 10 Note 3
113 Sub-F	Regional Office Employees state Insurance Corporation Department (Claims from Multiple Locations and Multiple	State Government State Government	8/3/2022	533,848 21,286,582	6.866.631	-	No No	-	533,848 14,419,951	-	- :	-	Note 4 Note 3 & 4
	odes)	Sale Government	-	, ,	.,,		No		, .,			4 200	
	Total			6,437,875,851	2,003,949,782				153,132,516			4,280,793,553	

Notes: 1. The above list of creditors reflects claims received by IRP/RP upto October 18, 2022, verified as on October 31, 2023.

- 2. The PR has maintained a separate list of claims received after the 90th day from LCD (i.e., October 18, 2022), which he PP a rot in a position to verying an account of the provisions of Regulation 12(2) of the Innovernoy and Baintrapacty, Deard of India (Transburrent) received in the PP and in a position of the PP and in a position o
- 3. Claims of the creditors have been verified (to the extent possible) and admitted basis documents shared by claimants. Due to non-availability of information, supporting documents and personnel from the corporate debtor, and in order to solicit cooperation and assistance from the relevant stakeholders, the resolution professional has filed application under Section-19 of the Insolvency and Bankruptcy Code, 2016. The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation II of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

- iii) The claim is subject to outcome of the proceedings before the relevant authority due to the matter being sub-judice before such authority and have been categorized as contingent claims.

 5. Relevamentation claims are actinguistic as "Poliation and the composition before a contingent claims.

 5. Relevamentation claims are actinguistic and increase time, is such a case, the incorrect form has not been considered.

 8. Claims for lamination with a new not submitted requisite details for the purpose of verification despite several reminders have not been admitted.

 8. Claims of Claimsnats who have not submitted requisite details for the purpose of verification despite several reminders have not been admitted.

 9. Claims of Claimsnats who have not submitted requisite details for the purpose of verification despite several reminders have not been admitted.

 9. Claims of Claimsnats who have not submitted requisited details for the purpose of verification despite several reminders have not been admitted.

 9. Claims of the creditors have here verified to the extent possible of the purpose of verification despite several reminders have not been admitted.

 9. Claims of the creditors have been verified to the extent possible possible and admitted basis of the current possible possible and admitted basis of the support admitted possible possible and admitted basis of the support admitted possible possi

- The said list of creditors (and further modifications, if any, to the list of creditors) will be duly uploaded on the website of the Corporate Debtor, IBBI and has been shared in the virtual data room for access to prospective resolution applicants.

Annexure 7 Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP. July 20, 2022; List of creditors as on: October 31, 2023														
	List of operational creditors (Government dues)													
Sr. No.	Details of Claimant	Government Date o	Details of Claim received		Details of Claim Admitted				Amount of	Amount of any	Amount of claim	Amount of Claim		
									Contingent Claim	ngent Claim mutual dues, that may be set off	under verification	not admitted	Remarks, if any	
			Date of Receipt (MM/DD/YYYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% Voting Share in CoC						

[MM/DD/YYYY] Admitted related 6 October 2022 (*Order**) passed by the Thane District Consumer Disputes Redressal Forum, an amount of IRR 15,000 (Buyees Fifteen Thousand Only) has been awarded in favour of Mr. Asand Trigathi. However, since the claim of Mr. Trigathi's outstanding dues basis the Order was received by the RP subsequent to 90 days from the Insohency Commercement Date, the same could not be verified and admitted. Prospective resolution applicants are requested to take note of the same.

9. Dehi Metro Rail Corporation Limited ("DMRC") has adjusted the security deposit given by corporate debtor which was invoked post the insolvency commencement date in the claim submitted by it. Being an amount which was invoked during the CIRP, the resolution professional has not adjusted the said invoked security deposit against dues pertaining to the pre-insolvency commencement date and has considered the same towards adjustment against the insolvency resolution process cost accruing in respect of the concerned premises.

10. The claimant has claimed the status as secured creditor, relying upon Section 37 of the Maharashtra Value Added Tax Act 2002 and the judgement of Horble Supreme Court in the matter of State Tax Officer vs Rainbow Papers Limited. However, this should not be construed as admission/ perfection of any such security interest, and the treatment of such claim shall remain subject to applicable provisions of IBC and the outcome of ongoing CIRP.

1.1 The claimant has claimed the status as secured creditor, relying upon Section 30 of Central Goods and Services Tax Act, 2017 and the judgement of Horble Supreme Court in the matter of State Tax Officer vs Rainbow Papers Limited. However, this should not be construed as admission/ perfection of any such security interest, and the 12. These claims albeit received post 90 days from insolvency commencement date, have been verified upon receipt of directions from the Horble Adjudicating Authority, condoning the delay and directing the resolution professional to consider the claim.